

**GOVERNMENT OF INDIA
MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP**

LOK SABHA

**UNSTARRED QUESTION NO. 2590
TO BE ANSWERED ON 12.03.2018**

SECOND PHASE OF THE PMKVY THROUGH NSDC

2590. SHRI T. RADHAKRISHNAN:	KUNWAR HARIBANSH SINGH:
SHRI A. ANWHAR RAAJHAA:	SHRI GAJANAN KIRTIKAR:
SHRI NARANBHAI KACHHADIYA:	SHRI ASHOK SHANKARRAO CHAVAN:
SHRI SUDHEER GUPTA:	SHRI BIDYUT BARAN MAHATO:
SHRI S.R. VIJAYAKUMAR:	

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether National Skill Development Corporation (NSDC) has approved proposals from States and assigned a target to skill candidates in the first phase of Pradhan Mantri Kaushal Vikas Yojana and if so, the details thereof;
- (b) whether any State have commenced the training and other States are still in various stage of competing the approval process and if so, the details thereof and the reasons therefor;
- (c) whether the Government has fixed any target to impart relevant skills in second phase of the PMKVY through NSDC;
- (d) if so, the details thereof and the timeframe fixed by the Government for the second phase of the PMKVY; and
- (e) the number of persons trained by NSDC under second phase of PMKVY so far and the steps taken/being taken by the Government to achieve the target?

ANSWER

**MINISTER IN THE MINISTRY OF
SKILL DEVELOPMENT AND ENTREPRENEURSHIP
(SHRI DHARMENDRA PRADHAN)**

(a) and (b) Ministry of Skill Development & Entrepreneurship through National Skill Development Corporation (NSDC) is implementing a flagship scheme Pradhan Mantri Kaushal Vikas Yojana (PMKVY) on pan-India basis for imparting skill development training (Short-term training and Recognition of Prior Learning) to the prospective candidates through accredited and affiliated training centres/ training providers. Under PMKVY 2015-16, a total of 19.85 lakh candidates were trained in various job roles and sectors throughout the country. Under PMKVY 2015-16, there was no State specific fund and physical target allocation.

(c) to (e) After successful implementation of Pradhan Mantri Kaushal Vikas Yojana (PMKVY) during 2015-16, Government has modified its guidelines to make more proactive, transparent and beneficiary oriented. PMKVY 2016-20, which started from 2nd October 2016 onwards, aims to provide skilling to one crore people (60 lakh under Fresh Training and 40 lakh under RPL) over the four years (2016-2020) with an outlay of Rs.12,000 crore. PMKVY 2016-20 has two components known as Centrally

Sponsored Centrally Managed (CSCM) being implemented by National Skill Development Corporation (NSDC) and Centrally Sponsored State Managed (CSSM) being implemented by State Skill Development Missions of the States/ UTs popularly known as State- Engagement Component of PMKVY (2016-20).

Under CSCM component of PMKVY 2016-20, as 28.02.2018, 26.89 lakh (appx.) candidates have been trained (13.97 lakh STT + 6.46 lakh RPL) / undergoing training (6.46 lakh appx.) under Short Term Training and Recognition of Prior Learning.

Under CSSM component of PMKVY 2016-20, 25% of the funds and corresponding physical targets of PMKVY 2016-20 has been allocated to the States for the implementation of scheme through State Skill Development Missions. As on 09.03.2018, proposal of 35 States/UTs has been received by Ministry and after evaluation of proposals Ministry has in-principle approved the physical and financial targets. The state-wise details of in-principle approved funds and sanctioned/released under CSSM component of PMKVY 2016-20, as on 09.03.2018, are given at **Annexure-I**.

Further, under modified PMKVY scheme, various IT measures such as Direct Benefit Transfer, Aadhaar linkage of trainers and trainees, Biometric attendance of candidate, SMART portal based Accreditation & Affiliation of TCs etc have been ensured for promoting transparency and accountability. Under the scheme, focus on employment has been significantly enhanced. Scheme incentivizes Training Centers (TCs)/ Training Providers (TPs) for facilitating placement of the trained candidates. TCs are mandated to organize placement/rozzgar melas every six month with the support of Sector Skill Council. Further, the reimbursement of last 20% of training cost to TCs would be made only after wage employment or self employment to at least 70% of the trained candidates. Additionally, there is a special provision in the scheme to provide post placement support to women, PwDs and candidates from special areas (LWE, North East region and J&K). Further, Ministry review PMKVY 2016-20 periodically through PMKVY Steering Committee, PMKVY Executive Committee, PMKVY Review Meetings, PMKVY Monitoring Committee, Oversight through PMKVY BI tool, etc.

Annexure-I

State-wise details of funds approved and sanctioned/released under CSSM component of PMKVY 2016-20, as on 09.03.2018, are given below:

S. No.	State Name	Physical Targets Approval (2016-20)	Funds Approved (2016-20)	Funds Released by MSDE
1.	Punjab	55,028	80,69,30,592	26,39,52,000
2.	Uttar Pradesh	1,42,552	2,09,04,00,000	52,26,00,000
3.	Chhattisgarh	48,532	71,16,73,248	13,19,76,000
4.	Rajasthan	64,526	94,62,15,130	14,19,35,789
5.	Madhya Pradesh	84,058	1,23,26,26,512	21,46,66,296
6.	Tripura	36,875	54,07,35,000	8,37,68,100
7.	Andhra Pradesh	64,608	94,74,11,712	11,84,26,464
8.	Tamil Nadu	1,40,880	2,06,58,64,320	34,43,10,720
9.	Puducherry	10,619	15,57,17,016	2,59,55,280
10.	Arunachal Pradesh	29,510	43,27,34,640	7,21,32,216
11.	Karnataka	94,164	1,38,08,20,896	21,43,95,135
12.	Bihar	89,664	1,38,05,74,540	36,81,62,449
13.	Uttarakhand	48,236	74,26,99,339	20,32,43,040
14.	Himachal Pradesh	49,499	76,21,46,003	21,55,60,800
15.	Manipur	32,472	49,99,77,879	24,99,88,939
16.	A & N Islands	4,108	6,32,51,698	2,10,78,767
17.	Chandigarh	10,288	15,84,06,394	6,15,88,800
18.	Gujarat	77,824	1,19,82,71,693	35,94,93,826
19.	Haryana	56,036	86,27,97,499	21,56,99,375
20.	Odisha	58,046	89,37,45,871	27,71,49,600
21.	Telangana	59,611	91,78,42,489	4,81,87,539
22.	West Bengal	1,23,550	1,90,23,24,060	7,98,97,611
23.	Jammu & Kashmir	47,302	72,83,18,354	4,81,77,839
24.	Jharkhand	57,668	88,79,25,730	6,21,52,645
25.	Nagaland	33,021	50,84,30,941	3,55,90,166
26.	Assam	47,258	72,76,40,878	7,76,01,888
27.	Sikkim	4,900	7,54,46,280	2,00,16,360
28.	Daman and Diu	4,000	6,15,88,800	2,00,16,360
29.	Kerala	71,450	1,10,01,29,940	22,00,25,988
30.	Meghalaya	33,642	51,79,92,602	2,68,37,320
31.	Maharashtra	1,67,127	2,57,32,87,845	18,01,30,149
32.	Delhi	81,000	1,24,71,73,200	U/ Process
33.	Dadra & Nagar Haveli	4,000	6,15,88,800	1,10,85,984
34.	Goa	46,951	72,29,13,937	2,24,75,447
35.	Mizoram	36,671	56,46,30,721	2,28,63,456
Grand Total		20,15,676	30,47,02,17,087	4,98,11,42,348
